

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.

Appeal No. 311/252/PB/2018

**In the matter of:**

M/s. Technicool Marketing Ltd.

... Appellant

Vs.

Registrar of Companies *and auth-*

... Respondents

**SECTION:** Under Section 252(3).

**CORAM**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER(J)**

**Order delivered on 03.07.2018**

For Appellant

Mr. Himanshu, Mr. Tarun  
Saini, Advocates

For the Respondent

: Mr. Manish Raj, Company  
Prosecutor for ROC, Delhi

For the Income tax Deptt

: Ms. Lakshmi Gurung,  
Standing Counsel with Ms.  
Bhavana Thareja, Advocate

**ORDER**

Learned Company Secretary undertakes to file further documents in support of appeal. The Income Tax Department seeks time to file reply. ROC and Income Tax Department has filed reply. For further consideration on 01.08.2018.

Mukesh

  
(DR. DEEPTI MUKESH)  
MEMBER(J)